

Minutes of the meeting held on 21st March, 2017 at 1730 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Prof. M. Sridhar Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Secretary to the Commission, assisted by other officers.

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed about the action taken on the decisions of the Commission's meeting held on 28.02.2017 and 15.02.2017. The report of the Committee on Missing Files submitted in pursuance of decision taken on 15.02.2017 was approved with modification that letters will be issued for all cases from the year 2009 to 2014.

Action: JS(Admn)

Agenda No.2: Measures to address pendency and to deal with multiple appeal/complaints

The Commission decided to dispose the pending cases for the year upto 2014 within next three months and thereafter cases upto 2015 within another three months. A list of pending cases as well as unavailable files will be supplied. In this regard, the report of the Committee on Smart Scheduling and Smart Registration was also discussed.

Action: JS(MR) /Registrar

Agenda No.3: CIC being impleaded as a party in cases of penalty

The issue was discussed.

Action: JS(Law)

Agenda No.4: Any other item with the permission of the Chair

i) The improvement in logistic support to Information Commissioners was discussed.

Action: JS(A)

ii) The Commission appreciated the efforts made by JS(Law) in getting a compendium of Supreme Court and High Courts judgements on RTI Act published by Lexis Nexis.

Action: JS(Law))

- iii) The format for the first seminar to be held in May, 2017 as a part of the realigned Annual Convention structure was approved.

Action: JS(MR)

Shri. P. Sen
(S.P. Beck)

Joint Secretary (Admn)

22.03.2017

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SH)
4. PPS to Information Commissioner (MP)
5. PPS to Information Commissioner (SA)
6. PPS to Information Commissioner (SB)
7. PPS to Information Commissioner (BJ)
8. PPS to Information Commissioner (DP)
9. PPS to Information Commissioner (AB)
10. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Dinesh Kumar, DR Consultant
8. Shri V.K. Sharma, Consultant
9. Shri R.L. Gupta, Consultant
10. Shri Vijay Bhalla, Consultant
11. Shri S C Sharma, Consultant
12. Shri R.P. Grover, Consultant
13. Shri H.P. Sen, Consultant
14. Shri K.L. Das, Consultant
15. Shri A.K. Talpatara, Consultant

Shri. P. Sen
(S.P. Beck)

Joint Secretary (Admn)